

No. RJ-1/Regular/341/2024

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its benches at Nagpur and Aurangabad** and **High Court of Bombay at Goa** that, on **Thursday, 18th July 2024** :

“In the Second Session, Court working hours will be from 3.00 pm. to 5.00 pm.”

Dated this the 16th day of July 2023

By Order

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.